

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-313
(IB)-1158(ND)2018

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd.

....Applicant

Vs.

M/s. Dee Ess-Buhin Pvt. Ltd.

....Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 23.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Adv. Vivek Malik for RP

ORDER

Learned Counsels for both the parties have put in appearance. Learned Counsel of the Proposed official liquidator states that proposed official liquidator Shri Bijender Singh Jaiswal is unwilling to be appointed as liquidator on the medical ground. Learned Counsel for the Petitioner to do the needful pursuant to the latest statement strictly according to Law within one week. Put up on 05.11.2019.

SD/-

(SUMITA PURKAYASTHA)
MEMBER (T)

SD/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)